

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:531
ANSWERED ON:09.12.2013
PROJECTS UNDER NHDP
Karunakaran Shri P.;Pathak Shri Harin

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the World Bank's Institutional Integrity Unit has reported irregularities in a number of National Highway projects funded by the World Bank;
- (b) if so, the details of such projects;
- (c) whether the Government has taken any action against the persons/companies involved in irregularities; and
- (d) if so, the details thereof and if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

(a) & (b) World Bank's Institutional Integrity Unit in its report has alleged that some companies executing World Bank funded projects in respect of contract packages WB-9, WB-10, WB-12 under Lucknow-Muzaffarpur National Highway Project (LMNHP), contract package IVA under Grand Trunk Road Improvement Project (GTRIP) and contract package V-C under Third National Highways Project (TNHP) have committed sanctionable practices.

(c) & (d) This report of World Bank was forwarded to National Highway authority of India (NHAI) for verification. Vigilance division of NHAI took over the investigation but in the meantime CBI-Anti Corruption Wing vide its letter dated 19.11.2012 requisitioned all the documents/ records related to World Bank projects WB-9, WB-10 & WB-12 for verification of source information received by them. Accordingly, all the records were handed over to CBI.